

(Jog) enables economic development of a drop of about 1,500 ft., whereas under the Tungabhadra Scheme, the waters are used at a total average drop of only about 170 ft. Apart from the higher head, the Sharavathi Project with a large firm power potential also contributes substantially to its economy.

भूटान को सहायता

२६६२. श्री जांगडे : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि १९५२ से १९५६ तक भूटान को रुपया, सामान और मशीनरी इत्यादि के रूप में कितनी सहायता दी गई ?

वैदेशिक कार्य उपमंत्री (श्री अनिल के चंदा) : भारत और भूटान के बीच १९४६ में हुई संधि के अनुसार ५ लाख रुपये की सालाना आदायगी के अलावा, भूटान को १९५४ तथा १९५५ में बाढ़ सहायता के लिए ५५,००० रुपया का अनुदान दिया गया। और साथ ही, १९५५ में भारत सरकार के खर्च पर मिलिटरी अकाडमी, देहरादून में भूटान के ३ कैडेटों की प्रशिक्षा का और बिड़ला विद्या मंदिर, नैनीताल में २३ भूटानी बालकों की शिक्षा का प्रबन्ध किया गया।

PONDICHERY ADMINISTRATION

*2693. **Shri Kasliwal :** Will the Prime Minister be pleased to state :

(a) whether in Pondicherry there is a dispute regarding the election of the sixth Councillor of the Government by the representative Assembly of Pondicherry ;

(b) whether a new President to the said Assembly was elected on the 23rd April, 1956 ; and

(c) if so, whether the election of the new President has been accepted by the Chief Commissioner of Pondicherry ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda) : (a) Yes.

(b) and (c) A no-confidence motion against the President of the Pon-

dicherry Representative Assembly was handed over to him by the leader of the House on the 23rd April, 1956 after the President had adjourned the House, *sine die*. The majority party consisting of 20 members, after the departure of the President, continued the meeting under the Vice-President as such was elected. The proceedings of the Assembly after the President had adjourned the House have, however, been held void and a decree to that effect has been issued by the Chief Commissioner, Pondicherry.

CAUVERI RIVER CANAL

*2694. **Shri Vallatharas :** Will the Minister of Irrigation and Power be pleased to state :

(a) whether the proposal to open a canal from Cauveri River in Madras State to utilise the water of the Cauveri river to irrigate area of Manaparai, Kulathur, Alangudy, and Tirumiem Taluqs in Tiruchirapalli District has since been examined at the technical level by the central Water and Power Commission; and

(b) whether any and if so, what steps have been taken so far to provide permanent irrigational facilities for the said area ?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) No proposal to open a canal from the Cauveri River in Madras State to utilise the water of that river for irrigation of areas in the Manaparai, Kulathur, Alangudy and Tirumiem Taluqs in Tiruchirapalli District has been received from the State Government ;

(b) Does not arise.

A.I.R. AGREEMENT WITH B.B.C.

*2695. { **Sardar Iqbal Singh :**
Shri Ram Krishan :

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 833 on the 15th December, 1955 and state :

(a) whether any agreement has since been reached regarding the reciprocal facilities of broadcasting between A.I.R. and B.B.C. ; and